

**(1914) 04 AHC CK 0045**  
**In the Allahabad High Court**

President, Kayastha Pathshalla, Allahabad

APPELLANT

Vs

Sheo Balak and Others

RESPONDENT

---

**Date of Decision :** 01-04-1914

**Acts Referred:**

**Citation :** AIR 1914 All 70 : 24 Ind. Cas. 98

**Hon'ble Judges :** George Knox, J

**Bench :** Single Bench

**Final Decision :** Dismissed

---

### Judgement

George Knox, J.—The matter raised in this second appeal is not res integra. It falls within the decision of this Court in Hadi Hasan Khan v. Pati Ram 19 Ind. Cas. 416 : 11 A.L.J. 236 : 35 A. 200. and sitting as a single Bench I am bound by that ruling. The appeal prevails, the decree of the lower Appellate Court is set aside and the case is remanded to that Court with directions to readmit the case upon its file of pending appeals and to determine it according to law. Costs will abide the result.